

Shri S. N. Mishra : The impression seems to be at the present moment that this has indeed caught the imagination of the people very much, and I would not like to make any comparison with any other Government programme.

भांभोरा बांध

*६१० श्रीमती अनुसूयाबाई बोरकर : क्या योजना मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि बैनगंगा नदी पर भांभोरा बांध के निर्माण के लिये मध्य प्रदेश सरकार ने केन्द्रीय सरकार को एक योजना भेजी है; और

(ख) यदि हां, तो इस मामले में केन्द्रीय सरकार ने क्या निर्णय किया है ?

लिखाई और बिद्युत उपमंत्री (श्री हाथी) : (क) जी, नहीं ।

(ख) प्रश्न नहीं उठता ।

Cement Factory at Nandi Konda

*912. **Shri S. V. I. Narasimham :** Will the Minister of Commerce and Industry be pleased to state :

(a) whether it is a fact that the Andhra State Government have asked for permission to start a cement factory at Nandi Konda in Andhra State ;

(b) if so, whether the permission to run the factory as a State enterprise has been accorded ; and

(c) if not, the reasons therefor ?

The Minister of Industries (Shri Kanungo) : (a) No, Sir.

(b) and (c). Do not arise.

Shri S. V. L. Narasimham : May I know if Government have decided that the manufacture of cement shall be exclusively by private enterprise ?

Shri Kanungo : I cannot hear the question.

Mr. Speaker : Will the cement required for this project be supplied exclusively by private enterprise ?

The Minister of Commerce and Industry and Iron and Steel (Shri T. T. Krishnamachari) : There are

no state-owned factories particularly in that area. Its needs have to be supplied by the factories which are in charge of private enterprise.

Shri S. V. L. Narasimham : Has Government taken a decision that the manufacture of cement shall be only by the private sector and that the State or public sector will not take it up at all ?

Shri T. T. Krishnamachari : If the hon. Member means in relation to the particular project he has in view, no, Sir. Otherwise, there are also State owned cement factories in existence.

Dr. Rama Rao : Will the hon. Minister be pleased to clarify the position—when Government wants cement for its own purposes, like building this dam, will Government be prepared to give sanction to a State Government or will they refuse as is reported to have been done though of course denied by Government in the case of the Nandi Konda Project ?

Shri T. T. Krishnamachari : There has been no demand from the State Government, and in fact, the State Government sponsored the particular scheme which is now going through for the supply of cement to the Nandikonda Project.

Shri Kelappan : May I know whether it is obligatory on the State Government to get the previous sanction of the Ministry to start an industry of their own ?

Shri T. T. Krishnamachari : Every State Government is treated on a par with every private enterpriser in the matter of getting licenses for starting industries.

River Survey in Assam

*913. **Shri K. P. Tripathi :** Will the Minister of Irrigation and Power be pleased to state :

(a) the name of the river in Assam for which survey report has been received by the Government of India in connection with the hydel-project ;

(b) which of the rivers in Assam are regarded as fit for such projects from technical point of view ; and

(c) the grounds for rejecting the rest of the rivers ?

The Deputy Minister of Irrigation and Power (Shri Hathi) : (a) to (c). Preliminary reconnaissance surveys have been completed only in respect of the rivers Kopilli and Nao Dihing and project reports are under scrutiny in the Central Water and Power Commission to check the technical feasibility of the proposed schemes.